(c) if so, on what counts?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHAR MURTHY): (a) to (c) There was no separate agenda of the Ministry of Finance during Prime Minister's recent visit to US Matters relating to strengthening of bilateral relations are normally discussed inter-Ministerially before all official visits of the Prime Minister. The Prime Minister's visit has been highly successful and led to an improved appreciation of each others points of view on matters relating to Indo-US economic relations.

Delay in Telegraphic Transfer of money by

7547. SHRI T. VENKATRAM REDDY:

> DR. SHRIKANT RAMCHAN-DRA JICHKAR:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that a Telegraphic Transfer was sent from Nagpur Central Avenue Branch of the State Bank of India for Rs. Fifty Thousand on the 16th May, 1994 to Account No, 140117, State Bank of India, Par liament House Branch:
- (b) whether the Parliament House Branch of the Bank had received the said T.T. and a telephone message from Nagpur but did not credit the said amount for five days;
- (c) the names of persons on whom responsibility for this act of gross negligence, inefficiency dereliction of duty and mismanagement has been fixed and the action proposed against the errant officers;
- (d) what compensation is proposed to be awarded to the concerned Member of Parliament because of the delay on the part of #e bank; and

(c) whether such payment of compensation will be deducted from the salaries of the errant officers?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHAR MURTHY): (a) and (b) State Bank of India (SBI) have reported that a telegraphic transfer (TT) for Rs. 50,000 was sent by their Central Avenue (Nagpur) branch on 17T5-94 for credit to the A/c No. 140117 maintained with SBI's Sub-office Parliament House, New Delhi. The Sub-office of SBI at Parliament House is not authorised to receive telegraphic transfer telegrams which ar coded for safety and security. On receipt Of the TT, the officer incharge immediately contacted telephonically bank's Central Avenue (Nagpur) branch. SBI have further reported that the Central Avende (Nagpur) branch sent another telegram on 18-5-94 to New Delti Main Branch of SBI and telegraphically advised Parliament House Sub-office. With a view to avoid inconvenience to the Hon'ble Member of Parliament, the officer incharge, Parliament louse Sub-office afforded credit of Rs 50,000 to the said account on 20-5-94 even though TT had not reached him by then.

(c) to (e) SBI navel ordered an enquiry into the matter and further action would be taken by them on the basis of the findings. SBI have also stated that they have decided to pay interest for the delayed period as per Reserve Bank of Indian guidelines after valuedating the T.T.

Loans by NABARD in Orissa

7548. SHRI BHAGABAN MAJHI: Will the Minister of FINANCE be pleased to state:

- (a) whether the NABARD has been giving agricultural loans to farmers;
- (b) if so, the total amount of loan advanced by NABARD to different states during the last three years; ana